

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1394 of 2019**

**IN THE MATTER OF:**

**M/s Deep Polymers Ltd.**

**...Appellant**

**Versus**

**M/s Bonus Plastics Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant: Ms. Ekta Mehta and Ms. Shreyans Singhvi, Advocates**

**For Respondent: Mr. Sumesh Dhawan, Mr. Vatsala Nak and Mr. G. Sharma,  
Advocates for Respondent No. 1**

**Mr. Viren Sharma , Advocate for R-2**

**Mr. Abhishek Anand, Advocate for RP**

**O R D E R**

**03.03.2020** Heard Parties may prepare and keep with them list of dates and events with page nos. which they want to refer and rely on during the arguments.

List the Appeal 'For Admission (After Notice)' on **09<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)